1995-96 academic session under special dispansation are as given below:—

Sl. Name of Ro	egion	Nos. of
No.		Admissions
1. Ahmedabad		142
2. Bangalore		238
3. Bhopal		1294
4. Bombay		81
5. Bhubanaswar		189
Calcutta		169
7. Chandigarh		250
8. Delhi		4985
Dehradun		237
10. Guwahari		77
ll. Hyderabad		178
12. Jabalpur		159
13. Jammu		47
14. Jaipur		450
1S. Lucknow		668
Madras		583
17. Patna		444
18. Silchar		58
	TOTAL	10249

The Chairman, Kendriya Vidyalaya Sangathan decided to accord permission for admissions beyond 10% in view of the large demand for admissions in Kendriya Vidyalayas.

Seizure of Antiques

- *110. SHRI TARA CHARAN MA-JUMDAR: Will the PRIME MINISTER be pleased to state:
- (a) whether seizure of several priceless antiques from officials of Nizam Private Estate have been reported;
 - (b) if so, the details thereof;
- (c) whether any action has been taken in the matter;
- (d) if so, the details thereof; and if not, the reasons therefor;
- (e) whether Government have drawn up some programme for the utilisation of these antique in public interest; and
- (f) if so, the details thereof; and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDU-CATION AND DEPTT. OF CUL-TURE) (KUMARI SEUA): (a) to (d) On enquiry, the Government of Andhra Pradesh has informed that the local police has registered a criminal case under Sections 3, 5 and 14 read with Section 25 of the Antiquities and ARt Treasure ACt, 1972 and Section 8 (a) and (b) of Prohibition Act, 1995 and Section 25 of the Arms Act, 1959. Five persons have been arrested in this connection. The investigation in the case is in progress.

- (e) No, Sir.
- (f) Suitable action will be taken on disposal of the case.

Stoppage of Shipra Express at Ganj-Basoda

- *III. DR. BAPU KALADATE: Will the PRIME MINISTER be pleased to state:
- (a) whether there is any proposal to provide a stoppage of 1171/1172 'Shipra Express' at Ganj-Basoda (Central Railway) to cater to the needs of a large number of commuters of the area;
- (b) if so, by when a decision is likely to be taken in this regard; and
- (c) if the reply to part (a) above be in the negative, whether Government would consider the halting of this train at Ganj-Basoda in public interest?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI): (a) No, Sir.

- (b) Does not arise.
- (c) The matter has been considered recently. However, it has not been found commercially justified.